

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 235
IB-2079/ND/2019**

**IN THE MATTER OF:
Smt. Renu Chauhan**

...PETITIONER

Vs.

M/s. Lords Creative Infra Solution Pvt. Ltd

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 23.12.2020
(Virtual Hearing)**

Coram:

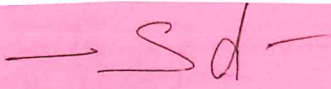
**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Petitioner/Operational-creditor :

For the Respondent/ Corporate-debtor :

ORDER

Post the matter to 29.01.2021.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**